

Name of the Corporate Debtor: USHDEV WINDPARK PRIVATE LIMITED

CIN : U40300TN2012PTC088608

Date of commencement of CIRP: 14th October 2025

LIST OF CREDITORS

Summary as on 4th November 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

S.No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?					
1	Suzlon Energy Limited	29.10.2025	4,12,30,964	2,69,76,351	O & M services	No	No	No	-	-	-	1,42,54,613	Note 1
			4,12,30,964	2,69,76,351								1,42,54,613	

Note - 1

The amount admitted is based on the books of accounts. An amount of Rs. 1,42,54,613/- is kept under verification due to mismatch in the books of accounts and claim. Upon receipt of the clarification, IRP shall modify the admitted claim.

For Ushdev Windpark Private Limited

S.Rajendran

Interim Resolution Professional

Regn.No. IBBI/IPA-002/IP-N00098/2017-18/10241